

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2610
TO BE ANSWERED ON 04.12.2019

PSKs IN THE COUNTRY

2610. SHRIMATI KIRRON KHER:
SHRI RAVI KISHAN:
SHRI DILIP SAIKIA:
SHRI RAMESH CHANDER KAUSHIK:
SHRI RODMAL NAGAR:
SHRI JANARDAN MISHRA:
DR. RAM SHANKAR KATHERIA:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Passport Seva Kendras' PSK in the country, district, State/UT- wise including Chandigarh, Uttar Pradesh, Rajasthan, Haryana and North-Eastern States;
- (b) the facilities that are available for the citizens of the country at Passport Seva Kendras' PSK and the number of passports made at each place per year including the average days taken to make passport in all these places;
- (c) whether the Ministry plans to establish Passport Seva Kendras' PSK in each district of the country and if so, the details thereof; and
- (d) the steps taken by the Ministry to facilitate the efficient, hassle-free and transparent process for delivery of passport and related services?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) There are 93 Passport Seva Kendras (PSK) in the country functioning as extended arms of the 36 Passport Offices in the country. The list of these PSK is at **Annexure-I**.

(b) With the implementation of the Passport Seva Project, the Ministry has been providing quality service to the people from the Passport Seva Kendras (PSK) established with good amenities across the country in Public Private Partnership (PPP) mode. Under this system, the applicants are required to apply for their passports online, upload relevant documents, make the payment online through debit/credit card or State Bank of India (SBI) net banking/ SBI Challan, schedule an appointment and then visit the designated PSK. A user friendly portal has been made available. When an applicant visits the PSK, an Electronic Queue Management System (EQMS) working on the principle of First-in First-out is available at all PSKs to monitor the flow of applicants. The applicants can track the status of their applications themselves through portal and also SMS services. In the current system of passport issuance, there is no manual intervention at any stage, and the complete process is digitally flown with re-engineered process through a single visit clearance.

The number of passports made at each PO during 2017, 2018 and 2019 (January – September) and the average number of days taken to make passport in the respective POs governing concerned PSK/POPSK are given at **Annexure II and Annexure III** respectively.

(c) The Ministry in association with the Department of Posts decided in January 2017 to open Passport Kendras at the Head Post Offices (HPO)/ Post Offices (PO) in the country called 'Post Office Passport Seva Kendra' (POPSK). Under this initiative, there are 424 POPSK operational in the country as on 28 November, 2019. The list is at **Annexure-IV**. Together with the 93 PSK, there are 517 Passport Kendras operational in the country as on 28 November, 2019. The opening of new Passport Kendras in the country is an on-going activity and depends on various factors, including distance from the existing Passport Kendras and volume of applications from a particular region.

(d) The Ministry has eased the passport issuing process and has made it an online procedure including getting appointments for submission of documents for passports. Effective technical infrastructure is in place to ensure that the Passport Seva system is available for access at all times from any location. The Passport Portal (www.passportindia.gov.in) is accessible to anyone, anywhere and anytime. With a view to address the challenge of digital divide, especially in the rural hinterland, the Ministry in association with CSC e-Governance Services India Ltd. (which is promoted by the Department of Electronics and IT), has facilitated online filing of passport applications, through the vast network of Common Service Centres (CSCs) across rural hinterland.

An applicant can now apply for a passport from anywhere in India. But Police verification would be conducted by the Police Station in whose jurisdiction the address mentioned in the form falls and the passport will also be dispatched at the same address.

The *mPassport Seva* mobile app enables to apply, pay and schedule appointments for passport services. This App is available in Android and iOS platforms. It also provides passport related information including PSK and POPSK location, applicable fees, mode of submission, and tracking of passport application status on smart phones. Citizens would not require access to a computer and printer to apply for passport services.

Securing online appointment for submission of passport applications at PSK/ POPSK has been simplified. The current provision is allowing applicants to choose any appointment date from the earliest five available dates (working days) for scheduling/ rescheduling an appointment for passport related services. Earlier, the System used to offer only one available date to the applicant for seeking appointment for passport related services.

In order to streamline, liberalize and ease the process of issue of passport, the Ministry of External Affairs has announced a number of steps in the realm of passport policy which is expected to benefit the citizens of India applying for a passport. The details of these steps can be seen at **Annexure-V**.

STATE-WISE LIST OF PASSPORT SEVA KENDRAS (PSKs)

S. No.	State/UT	No. of PSKs	Location of PSKs
1.	Andhra Pradesh	4	Vijayawada, Tirupati, Visakhapatnam, Bhimavaram
2.	Arunachal Pradesh	1	Itanagar
3.	Assam*	1	Guwahati
4.	Bihar	2	Patna, Darbhanga
5.	Chandigarh UT**	1	Chandigarh
6.	Chhattisgarh	1	Raipur
7.	Delhi NCT***	3	Herald House, Shalimar Place, Bhikaji Cama Place
8.	Goa	1	Panaji
9.	Gujarat	5	Ahmedabad I & II, Vadodara, Rajkot, Surat.
10.	Haryana	2	Ambala, Gurgaon.
11.	Himachal Pradesh	1	Shimla
12.	Jammu & Kashmir	2	Jammu, Srinagar
13.	Jharkhand	1	Ranchi
14.	Karnataka	5	Bangalore I & II, Hubli, Mangalore, Kalaburagi.
15.	Kerala	13	Thiruvananthapuram, Thiruvananthapuram (Rural), Kollam, Cochin, Ernakulam Rural, Alapuzha, Kottayam, Malappuram, Thrissur, Kozhikode I & II, Kannur I & II.
16.	Madhya Pradesh	2	Bhopal, Indore
17.	Maharashtra	8	Mumbai I, II & III, Pune, Nagpur, Thane, Nashik, Solapur.
18.	Manipur	1	Imphal
19.	Meghalaya	1	Shillong
20.	Mizoram	1	Aizawl
21.	Nagaland	1	Dimapur
22.	Odisha	1	Bhubaneswar
23.	Puducherry	1	Puducherry
24.	Punjab	5	Amritsar, Ludhiana, Jalandhar I & II, Hoshiarpur.
25.	Rajasthan	4	Jaipur, Jodhpur, Sikar, Udaipur
26.	Sikkim	1	Gangtok
27.	Tamil Nadu	8	Chennai I, II & III, Trichy, Thanjavur, Madurai, Tirunelveli, Coimbatore,
28.	Telangana	5	Hyderabad I, II & III, Nizamabad, Karimnagar
29.	Tripura	1	Agartala
30.	Uttar Pradesh	6	Lucknow, Varanasi, Kanpur, Gorakhpur, Bareilly, Ghaziabad.
31.	Uttarakhand	1	Dehradun
32.	West Bengal@	3	Kolkata, Berhampore, Siliguri.
TOTAL		93	

* RPO Guwahati covers five other North-Eastern States also at present.

**RPO Chandigarh covers parts of Punjab and Haryana.

***RPO Delhi covers parts of Haryana.

@RPO Kolkata covers Sikkim and Tripura.

Passport Applications Dispatched			
Year	2019(till 30th Sep)	2018	2017
Passport Office	Total Passport Dispatched	Total Passport Dispatched	Total Passport Dispatched
Ahmedabad	512640	686361	619941
Amritsar	157556	213238	190936
Bareilly	95880	126704	124480
Bengaluru	598717	730589	694232
Bhopal	170224	227818	171798
Bhubaneswar	91959	115872	120791
Chandigarh	533801	715725	585373
Chennai	365097	490828	474995
Cochin	360392	473248	466314
Coimbatore	129817	178317	173621
Dehradun	86361	96904	86528
Delhi	497134	687759	624857
Ghaziabad	237034	233074	231052
Goa	40946	55956	52028
Guwahati	108595	126626	109813
Hyderabad	407721	529955	589114
Jaipur	271610	404564	358790
Jalandhar	285397	426446	432444
Jammu	41415	52829	46722
Kolkata	441564	616201	576289
Kozhikode	379967	508554	579236
Lucknow	422966	528730	598695
Madurai	176416	253837	284696
Mumbai	630252	885911	848763
Nagpur	90946	115833	122911
Patna	232754	264712	296253
Pune	316051	407094	344631
Raipur	44082	57565	47653
Ranchi	70380	95699	94912
Shimla	43265	61477	53823
Srinagar	60005	84186	86220
Surat	137475	183407	184847
Tiruchirappalli	153896	210052	226832
Trivandrum	152863	215683	229619
Vijayawada	196716	249281	135731
Visakhapatnam	116613	165754	221556

ANNEXURE-III

Average number of days taken to make passports (excluding Police Verification time)				
Sl. No.	Passport Office	2019 (till 30th Sep)	2018	2017

1.	Ahmedabad	8	7	5
2	Amritsar	5	5	5
3	Bareilly	25	14	9
4	Bengaluru	5	8	8
5	Bhopal	6	5	7
6	Bhubaneswar	6	4	5
7	Chandigarh	7	8	15
8	Chennai	3	3	3
9	Cochin	1	1	2
10	Coimbatore	1	2	2
11	Dehradun	14	5	8
12	Delhi	21	18	12
13	Ghaziabad	29	25	12
14	Goa	1	1	1
15	Guwahati	8	6	4
16	Hyderabad	2	3	7
17	Jaipur	5	8	8
18	Jalandhar	1	2	1
19	Jammu	3	2	2
20	Kolkata	4	6	5
21	Kozhikode	2	3	4
22	Lucknow	12	8	6
23	Madurai	4	3	4
24	Mumbai	3	2	3
25	Nagpur	9	6	4
26	Patna	7	4	10
27	Pune	7	4	5
28	Raipur	9	5	5
29	Ranchi	5	3	3
30	Shimla	3	3	1
31	Srinagar	2	1	1
32	Surat	7	6	7
33	Tiruchirappalli	4	4	4
34	Trivandrum	1	1	1
35	Vijayawada	7	6	7
36	Visakhapatnam	6	4	4

ANNEXURE-IV

STATE-WISE LIST OF POST OFFICE PASSPORT SEVA KENDRAS (POPSKs)

<u>S.No.</u>	<u>Locations</u>	<u>State/UT</u>	<u>Passport Office</u>
1	Anantpur	Andhra Pradesh	Vijayawada
2	Bapatla	Andhra Pradesh	Vijayawada
3	Chittoor	Andhra Pradesh	Vijayawada
4	Gudivada	Andhra Pradesh	Vijayawada
5	Guntur	Andhra Pradesh	Vijayawada
6	Hindupur	Andhra Pradesh	Vijayawada
7	Kadappa	Andhra Pradesh	Vijayawada
8	Kodur	Andhra Pradesh	Vijayawada
9	Kurnool	Andhra Pradesh	Vijayawada
10	Nandyal	Andhra Pradesh	Vijayawada
11	Narasaraopet	Andhra Pradesh	Vijayawada

12	Nellore	Andhra Pradesh	Vijayawada
13	Ongole	Andhra Pradesh	Vijayawada
14	Amalapuram	Andhra Pradesh	Visakhapatnam
15	Eluru	Andhra Pradesh	Visakhapatnam
16	Kakinada	Andhra Pradesh	Visakhapatnam
17	Rajamundry	Andhra Pradesh	Visakhapatnam
18	Srikakulam	Andhra Pradesh	Visakhapatnam
19	Vizianagaram	Andhra Pradesh	Visakhapatnam
20	Yelamanchili	Andhra Pradesh	Visakhapatnam
21	Changlang	Arunachal Pradesh	Guwahati
22	Khonsa	Arunachal Pradesh	Guwahati
23	Barpeta	Assam	Guwahati
24	Dhubri	Assam	Guwahati
25	Dibrugarh	Assam	Guwahati
26	Goalpara	Assam	Guwahati
27	Golaghat	Assam	Guwahati
28	Jorhat	Assam	Guwahati
29	Karbi Anglong	Assam	Guwahati
30	Karimganj	Assam	Guwahati
31	Kokrajhar	Assam	Guwahati
32	Mangaldoi	Assam	Guwahati
33	Nawgong	Assam	Guwahati
34	North Lakhimpur	Assam	Guwahati
35	Silchar	Assam	Guwahati
36	Tezpur	Assam	Guwahati
37	Tinsukia	Assam	Guwahati
38	Arrah	Bihar	Patna
39	Aurangabad	Bihar	Patna
40	Banka	Bihar	Patna
41	Begusarai	Bihar	Patna
42	Bettiah	Bihar	Patna
43	Bhagalpur	Bihar	Patna
44	Buxar	Bihar	Patna
45	Chhapra	Bihar	Patna
46	Dalmia Nagar	Bihar	Patna
47	Dalsingh Sarai	Bihar	Patna
48	Forbesganj	Bihar	Patna
49	Gaya	Bihar	Patna
50	Gopalganj	Bihar	Patna
51	Hajipur	Bihar	Patna
52	Jahanabad	Bihar	Patna
53	Jamui	Bihar	Patna
54	Katihar	Bihar	Patna
55	Khagaria	Bihar	Patna
56	Kishanganj	Bihar	Patna
57	Madhubani	Bihar	Patna
58	Maner	Bihar	Patna
59	Motihari	Bihar	Patna
60	Munger	Bihar	Patna
61	Muzaffarpur	Bihar	Patna
62	Nalanda	Bihar	Patna
63	Navada	Bihar	Patna
64	Purnea	Bihar	Patna
65	Saharsa	Bihar	Patna
66	Samastipur	Bihar	Patna
67	Sasaram	Bihar	Patna
68	Sheohar	Bihar	Patna
69	Sitamarhi	Bihar	Patna
70	Siwan	Bihar	Patna
71	Bilaspur	Chhattisgarh	Raipur
72	Durg	Chhattisgarh	Raipur
73	Janjgir-Champa	Chhattisgarh	Raipur
74	Korba	Chhattisgarh	Raipur
75	Raigarh	Chhattisgarh	Raipur
76	Rajnandgaon	Chhattisgarh	Raipur
77	Surguja	Chhattisgarh	Raipur
78	Silvasa	Dadar & Nagar Haveli	Mumbai
79	Daman	Daman	Mumbai
80	Janak Puri	Delhi	Delhi
81	Mehrauli	Delhi	Delhi
82	Nehru Place	Delhi	Delhi
83	Patparganj	Delhi	Delhi
84	Yamuna Vihar	Delhi	Delhi

85	Margao	Goa	Panaji
86	Amreli	Gujarat	Ahmedabad
87	Anand	Gujarat	Ahmedabad
88	Bardoli	Gujarat	Surat
89	Bharuch	Gujarat	Ahmedabad
90	Bhavnagar	Gujarat	Ahmedabad
91	Bhuj	Gujarat	Ahmedabad
92	Chhota Udaipur	Gujarat	Ahmedabad
93	Dahod	Gujarat	Ahmedabad
94	Gandhinagar	Gujarat	Ahmedabad
95	Godhra	Gujarat	Ahmedabad
96	Jamnagar	Gujarat	Ahmedabad
97	Junagadh	Gujarat	Ahmedabad
98	Kheda	Gujarat	Ahmedabad
99	Mehsana	Gujarat	Ahmedabad
100	Navsari	Gujarat	Surat
101	Palanpur	Gujarat	Ahmedabad
102	Patan	Gujarat	Ahmedabad
103	Porbandar	Gujarat	Ahmedabad
104	Rajpipla	Gujarat	Surat
105	Sabarkantha	Gujarat	Ahmedabad
106	Surendranagar	Gujarat	Ahmedabad
107	Valsad	Gujarat	Surat
108	Veraval	Gujarat	Ahmedabad
109	Bhiwani Mahendragarh	Haryana	Chandigarh
110	Faridabad	Haryana	Delhi
111	Hisar	Haryana	Chandigarh
112	Kaithal	Haryana	Chandigarh
113	Karnal	Haryana	Chandigarh
114	Narnaul	Haryana	Delhi
115	Panipat	Haryana	Chandigarh
116	Rohtak	Haryana	Delhi
117	Sirsa	Haryana	Chandigarh
118	Sonapat	Haryana	Delhi
119	Yamunanagar	Haryana	Chandigarh
120	Hamirpur	Himachal Pradesh	Shimla
121	Kangra	Himachal Pradesh	Shimla
122	Kullu	Himachal Pradesh	Shimla
123	Mandi	Himachal Pradesh	Shimla
124	Palampur	Himachal Pradesh	Shimla
125	Una	Himachal Pradesh	Shimla
126	Kathua	Jammu & Kashmir	Jammu
127	Rajouri	Jammu & Kashmir	Jammu
128	Udhampur	Jammu & Kashmir	Jammu
129	Anantnag	Jammu & Kashmir	Srinagar
130	Baramulla	Jammu & Kashmir	Srinagar
131	Leh	Jammu & Kashmir	Srinagar
132	Bokaro	Jharkhand	Ranchi
133	Chaibasha	Jharkhand	Ranchi
134	Deoghar	Jharkhand	Ranchi
135	Dhanbad	Jharkhand	Ranchi
136	Dumka	Jharkhand	Ranchi
137	Giridih	Jharkhand	Ranchi
138	Gumla	Jharkhand	Ranchi
139	Hazaribagh	Jharkhand	Ranchi
140	Jamshedpur	Jharkhand	Ranchi
141	Jumri Tilaiya	Jharkhand	Ranchi
142	Khunti	Jharkhand	Ranchi
143	Medininagar	Jharkhand	Ranchi
144	Sahibganj	Jharkhand	Ranchi
145	Shimaria	Jharkhand	Ranchi
146	Ankola	Karnataka	Bengaluru
147	Bagalkot	Karnataka	Bengaluru
148	Belagavi	Karnataka	Bengaluru
149	Bellary	Karnataka	Bengaluru
150	Bidar	Karnataka	Bengaluru
151	Chamrajanagar	Karnataka	Bengaluru
152	Channapatna	Karnataka	Bengaluru
153	Chikkballapur	Karnataka	Bengaluru
154	Chikkodi	Karnataka	Bengaluru
155	Chitradurga	Karnataka	Bengaluru
156	Davangere	Karnataka	Bengaluru
157	Gadag	Karnataka	Bengaluru

158	Hassan	Karnataka	Bengaluru
159	Jalahalli	Karnataka	Bengaluru
160	Koppal	Karnataka	Bengaluru
161	Maddur	Karnataka	Bengaluru
162	Mysuru	Karnataka	Bengaluru
163	Raichur	Karnataka	Bengaluru
164	Robertsonpet	Karnataka	Bengaluru
165	Shivamogga	Karnataka	Bengaluru
166	Tumakuru	Karnataka	Bengaluru
167	Udupi	Karnataka	Bengaluru
168	Vijayapur	Karnataka	Bengaluru
169	Chengannur	Kerala	Cochin
170	Kattappana	Kerala	Cochin
171	Nenmara	Kerala	Cochin
172	Palakkad	Kerala	Cochin
173	Kasargod	Kerala	Kozhikode
174	Attingal	Kerala	Trivandrum
175	Pathanamthitta	Kerala	Trivandrum
176	Kavaratti	Lakshadweep	Cochin
177	Balaghat	Madhya Pradesh	Bhopal
178	Betul	Madhya Pradesh	Bhopal
179	Chhatarpur	Madhya Pradesh	Bhopal
180	Chhindwara	Madhya Pradesh	Bhopal
181	Damoh	Madhya Pradesh	Bhopal
182	Dewas	Madhya Pradesh	Bhopal
183	Dhar	Madhya Pradesh	Bhopal
184	Gwalior	Madhya Pradesh	Bhopal
185	Hoshangabad	Madhya Pradesh	Bhopal
186	Jabalpur	Madhya Pradesh	Bhopal
187	Ratlam	Madhya Pradesh	Bhopal
188	Rewa	Madhya Pradesh	Bhopal
189	Sagar	Madhya Pradesh	Bhopal
190	Satna	Madhya Pradesh	Bhopal
191	Tikamgarh	Madhya Pradesh	Bhopal
192	Ujjain	Madhya Pradesh	Bhopal
193	Vidisha	Madhya Pradesh	Bhopal
194	Aurangabad	Maharashtra	Mumbai
195	Bhiwandi	Maharashtra	Mumbai
196	Bhusawal	Maharashtra	Mumbai
197	Dhule	Maharashtra	Mumbai
198	Jalgaon	Maharashtra	Mumbai
199	Rajapur	Maharashtra	Mumbai
200	Santa Cruz	Maharashtra	Mumbai
201	Sion	Maharashtra	Mumbai
202	Vashi	Maharashtra	Mumbai
203	Vikroli	Maharashtra	Mumbai
204	Ahmednagar	Maharashtra	Pune
205	Baramati	Maharashtra	Pune
206	Beed	Maharashtra	Pune
207	Ichalkaranji	Maharashtra	Pune
208	Jalna	Maharashtra	Pune
209	Kolhapur	Maharashtra	Pune
210	Latur	Maharashtra	Pune
211	Madha	Maharashtra	Pune
212	Nanded	Maharashtra	Pune
213	Osmanabad	Maharashtra	Pune
214	Pandharpur	Maharashtra	Pune
215	Parbhani	Maharashtra	Pune
216	Pimpri Chinchwad	Maharashtra	Pune
217	Sangli	Maharashtra	Pune
218	Satara	Maharashtra	Pune
219	Shirur	Maharashtra	Pune
220	Srirampur	Maharashtra	Pune
221	Akola	Maharashtra	Nagpur
222	Amravati	Maharashtra	Nagpur
223	Bhandara	Maharashtra	Nagpur
224	Buldhana	Maharashtra	Nagpur
225	Chandrapur	Maharashtra	Nagpur
226	Gadchiroli	Maharashtra	Nagpur
227	Hingoli	Maharashtra	Nagpur
228	Katoal	Maharashtra	Nagpur
229	Wardha	Maharashtra	Nagpur
230	Yavatmal	Maharashtra	Nagpur

231	Kakching	Manipur	Guwahati
232	Tura	Meghalaya	Guwahati
233	Aska	Odisha	Bhubaneswar
234	Balasore	Odisha	Bhubaneswar
235	Bargarh	Odisha	Bhubaneswar
236	Baripada	Odisha	Bhubaneswar
237	Berhampur	Odisha	Bhubaneswar
238	Bhadrak	Odisha	Bhubaneswar
239	Bhawanipatna	Odisha	Bhubaneswar
240	Bolangir	Odisha	Bhubaneswar
241	Cuttack	Odisha	Bhubaneswar
242	Dhenkanal	Odisha	Bhubaneswar
243	Jagatsinghpur	Odisha	Bhubaneswar
244	Jajpur	Odisha	Bhubaneswar
245	Kendrapara	Odisha	Bhubaneswar
246	Keonjhar	Odisha	Bhubaneswar
247	Koraput	Odisha	Bhubaneswar
248	Nabarangpur	Odisha	Bhubaneswar
249	Phulbani	Odisha	Bhubaneswar
250	Puri	Odisha	Bhubaneswar
251	Rourkela	Odisha	Bhubaneswar
252	Sambalpur	Odisha	Bhubaneswar
253	Karaikal	Puducherry	Tiruchirapalli
254	Basi Pattana	Punjab	Chandigarh
255	Bathinda	Punjab	Chandigarh
256	Ferozpur	Punjab	Amritsar
257	Malerkotla	Punjab	Chandigarh
258	Moga	Punjab	Jalandhar
259	Pathankot	Punjab	Jalandhar
260	Patiala	Punjab	Chandigarh
261	Phagwara	Punjab	Jalandhar
262	Ropar	Punjab	Chandigarh
263	Ajmer	Rajasthan	Jaipur
264	Alwar	Rajasthan	Jaipur
265	Banswara	Rajasthan	Jaipur
266	Barmer	Rajasthan	Jaipur
267	Bharatpur	Rajasthan	Jaipur
268	Bhilwara	Rajasthan	Jaipur
269	Bikaner	Rajasthan	Jaipur
270	Chittorgarh	Rajasthan	Jaipur
271	Churu	Rajasthan	Jaipur
272	Dausa	Rajasthan	Jaipur
273	Hanumangarh	Rajasthan	Jaipur
274	Jaisalmer	Rajasthan	Jaipur
275	Jhalawar	Rajasthan	Jaipur
276	Jhunjhunu	Rajasthan	Jaipur
277	Kankroli	Rajasthan	Jaipur
278	Karauli-Dhaulpur	Rajasthan	Jaipur
279	Kota	Rajasthan	Jaipur
280	Kotputli	Rajasthan	Jaipur
281	Nagaur	Rajasthan	Jaipur
282	Pali	Rajasthan	Jaipur
283	Pratapgarh	Rajasthan	Jaipur
284	Sawai Madhopur	Rajasthan	Jaipur
285	Sirohi	Rajasthan	Jaipur
286	Sriganganagar	Rajasthan	Jaipur
287	Arani	Tamil Nadu	Chennai
288	Chennai GPO	Tamil Nadu	Chennai
289	Chidambaram	Tamil Nadu	Chennai
290	Cuddalore	Tamil Nadu	Chennai
291	Dharmapuri	Tamil Nadu	Chennai
292	Kallakurichi	Tamil Nadu	Chennai
293	Kancheepuram	Tamil Nadu	Chennai
294	Krishnagiri	Tamil Nadu	Chennai
295	Ranipet	Tamil Nadu	Chennai
296	Tiruvallur	Tamil Nadu	Chennai
297	Tiruvannamalai	Tamil Nadu	Chennai
298	Vellore	Tamil Nadu	Chennai
299	Viluppuram	Tamil Nadu	Chennai
300	Coonoor	Tamil Nadu	Coimbatore
301	Erode	Tamil Nadu	Coimbatore
302	Rasipuram	Tamil Nadu	Coimbatore
303	Salem	Tamil Nadu	Coimbatore

304	Bodineyaknur	Tamil Nadu	Madurai
305	Devakottai	Tamil Nadu	Madurai
306	Kodairoad	Tamil Nadu	Madurai
307	Nagercoil	Tamil Nadu	Madurai
308	Rajpalyam	Tamil Nadu	Madurai
309	Ramathapuram	Tamil Nadu	Madurai
310	Thoothukkudi	Tamil Nadu	Madurai
311	Virudhunagar	Tamil Nadu	Madurai
312	Karur	Tamil Nadu	Tiruchirappalli
313	Perambalur	Tamil Nadu	Tiruchirappalli
314	Sirkali	Tamil Nadu	Tiruchirappalli
315	Thiruthuraiipoondi	Tamil Nadu	Tiruchirappalli
316	Adilabad	Telangana	Hyderabad
317	Bhongir	Telangana	Hyderabad
318	Kamareddy	Telangana	Hyderabad
319	Khammam	Telangana	Hyderabad
320	Mahabubabad	Telangana	Hyderabad
321	Mancherial	Telangana	Hyderabad
322	Medak	Telangana	Hyderabad
323	Medchal	Telangana	Hyderabad
324	Mehbubnagar	Telangana	Hyderabad
325	Nalgonda	Telangana	Hyderabad
326	Siddipet	Telangana	Hyderabad
327	Vikarabad	Telangana	Hyderabad
328	Wanaparthy	Telangana	Hyderabad
329	Warangal	Telangana	Hyderabad
330	Dhramanagar	Tripura	Kolkata
331	Amroha	Uttar Pradesh	Bareilly
332	Badaun	Uttar Pradesh	Bareilly
333	Bijnaur	Uttar Pradesh	Bareilly
334	Moradabad	Uttar Pradesh	Bareilly
335	Pilibhit	Uttar Pradesh	Bareilly
336	Rampur	Uttar Pradesh	Bareilly
337	Shahjahanpur	Uttar Pradesh	Bareilly
338	Achnera	Uttar Pradesh	Ghaziabad
339	Agra	Uttar Pradesh	Ghaziabad
340	Aligarh	Uttar Pradesh	Ghaziabad
341	Baghpat	Uttar Pradesh	Ghaziabad
342	Bulandshahr	Uttar Pradesh	Ghaziabad
343	Hathras	Uttar Pradesh	Ghaziabad
344	Meerut	Uttar Pradesh	Ghaziabad
345	Muzaffarnagar	Uttar Pradesh	Ghaziabad
346	Noida	Uttar Pradesh	Ghaziabad
347	Saharanpur	Uttar Pradesh	Ghaziabad
348	Vrindawan	Uttar Pradesh	Ghaziabad
349	Allahabad	Uttar Pradesh	Lucknow
350	Ambedkar Nagar	Uttar Pradesh	Lucknow
351	Amethi	Uttar Pradesh	Lucknow
352	Ayodhya	Uttar Pradesh	Lucknow
353	Azamgarh	Uttar Pradesh	Lucknow
354	Bahraich	Uttar Pradesh	Lucknow
355	Ballia	Uttar Pradesh	Lucknow
356	Balrampur	Uttar Pradesh	Lucknow
357	Banda	Uttar Pradesh	Lucknow
358	Bhadohi	Uttar Pradesh	Lucknow
359	Chunar	Uttar Pradesh	Lucknow
360	Deoria	Uttar Pradesh	Lucknow
361	Farrukhabad	Uttar Pradesh	Lucknow
362	Fatehpur	Uttar Pradesh	Lucknow
363	Ghazipur	Uttar Pradesh	Lucknow
364	Gonda	Uttar Pradesh	Lucknow
365	Goshi (Mau)	Uttar Pradesh	Lucknow
366	Hamirpur	Uttar Pradesh	Lucknow
367	Hardoi	Uttar Pradesh	Lucknow
368	Jaunpur	Uttar Pradesh	Lucknow
369	Jhansi	Uttar Pradesh	Lucknow
370	Kheri	Uttar Pradesh	Lucknow
371	Maharajganj	Uttar Pradesh	Lucknow
372	Misrikh	Uttar Pradesh	Lucknow
373	Pratapgarh	Uttar Pradesh	Lucknow
374	Rae Bareli	Uttar Pradesh	Lucknow
375	Siddharth Nagar	Uttar Pradesh	Lucknow
376	Sitapur	Uttar Pradesh	Lucknow

377	Sultanpur	Uttar Pradesh	Lucknow
378	Unnao	Uttar Pradesh	Lucknow
379	Almora	Uttarakhand	Dehradun
380	Kathgodam	Uttarakhand	Dehradun
381	Nainital	Uttarakhand	Dehradun
382	Roorkee	Uttarakhand	Dehradun
383	Rudrapur	Uttarakhand	Dehradun
384	Srinagar	Uttarakhand	Dehradun
385	Alipurduar	West Bengal	Kolkata
386	Amta	West Bengal	Kolkata
387	Arambagh	West Bengal	Kolkata
388	Asansol	West Bengal	Kolkata
389	Ashok Nagar	West Bengal	Kolkata
390	Balurghat	West Bengal	Kolkata
391	Bangaon	West Bengal	Kolkata
392	Bankura	West Bengal	Kolkata
393	Bardhaman	West Bengal	Kolkata
394	Barrackpore	West Bengal	Kolkata
395	Basirhat	West Bengal	Kolkata
396	Beadon Street	West Bengal	Kolkata
397	Bishnupur	West Bengal	Kolkata
398	Bolpur	West Bengal	Kolkata
399	Canning Road Ferry Ghat	West Bengal	Kolkata
400	Chinsurah	West Bengal	Kolkata
401	Coochbehar	West Bengal	Kolkata
402	Darjeeling	West Bengal	Kolkata
403	Diamond Harbour	West Bengal	Kolkata
404	Dum Dum	West Bengal	Kolkata
405	Ghatal	West Bengal	Kolkata
406	Howrah	West Bengal	Kolkata
407	Jadavpur	West Bengal	Kolkata
408	Jalpaiguri	West Bengal	Kolkata
409	Jhargram	West Bengal	Kolkata
410	Jiyaganj	West Bengal	Kolkata
411	Kakdweep	West Bengal	Kolkata
412	Kanthi	West Bengal	Kolkata
413	Katwa	West Bengal	Kolkata
414	Kharagpur	West Bengal	Kolkata
415	Krishnanagar	West Bengal	Kolkata
416	Makdumpur	West Bengal	Kolkata
417	North Dinajpur	West Bengal	Kolkata
418	Purulia	West Bengal	Kolkata
419	Raghunathganj	West Bengal	Kolkata
420	Rampurhat	West Bengal	Kolkata
421	Ranaghat	West Bengal	Kolkata
422	Samsi	West Bengal	Kolkata
423	Serampore	West Bengal	Kolkata
424	Tamluk	West Bengal	Kolkata

SIMPLIFICATION OF PASSPORT RULES

In order to streamline, liberalize and ease the process of issue of passport, the Ministry of External Affairs has taken a number of steps in the realm of passport policy to ease the process of issue of passports. The details of these steps are given below:-

A. Documents in support of proof of Date of Birth

As per the extant statutory provisions of the Passport Rules, 1980, all the applicants born on or after 26/01/1989, in order to get a passport, had to, hitherto, mandatorily submit the Birth Certificate as the proof of Date of Birth (DOB). It has now been decided that all applicants of passports can submit any one of the following documents as the proof of DOB while submitting the passport application:

- (i) Birth Certificate (BC) issued by the Registrar of Births & Deaths or the Municipal Corporation or any other prescribed authority whosoever has been empowered under the Registration of Birth & Deaths Act, 1969 to register the birth of a child born in India;
- (ii) Transfer/School leaving/Matriculation Certificate issued by the school last attended/recognized educational board containing the DOB of the applicant;
- (iii) PAN Card issued by the Income Tax Department with the DOB of applicant;
- (iv) Aadhaar Card/E-Aadhaar having the DOB of applicant;
- (v) Copy of the extract of the service record of the applicant (only in respect of Government servants) or the Pay Pension Order (in respect of retired Government Servants), duly attested/certified by the officer/in-charge of the Administration of the concerned Ministry/Department of the applicant, having his DOB;
- (vi) Driving license issued by the Transport Department of concerned State Government, having the DOB of applicant;
- (vii) Election Photo Identity Card (EPIC) issued by the Election Commission of India having the DOB of applicant;
- (viii) Policy Bond issued by the Public Life Insurance Corporations/Companies having the DOB of the holder of the insurance policy.

B. Other Changes

- (i) The online passport application form now requires the applicant to provide the name of father or mother or legal guardian, i.e., only one parent and not both. This would enable single parents to apply for passports for their children and to also issue passports where the name of either the father or the mother is not required to be printed at the request of the applicant.
- (ii) The total number of Annexes prescribed in the Passport Rule, 1980, has been reduced to 9 from the past 15.
- (iii) All the annexes that are required to be given by the applicants would be in the form of a self declaration on a plain paper. Attestation/swearing by/ before any Notary/ Executive Magistrate/ First Class Judicial Magistrate would be henceforth not required.
- (iv) Married applicants would not be required to provide the erstwhile Annexure K or any marriage certificate.
- (v) The passport application form does not require the applicant to provide the name of her/his spouse in case of separated or divorced persons. Such applicants for passports would not be required to provide even the Divorce Decree.

- (vi) In case of children not born out of wedlock, the applicant for the passport of such children should submit only extant Annexure C while submitting the passport application.
- (vii) In case of issue of passport to in-country domestically adopted children, submission of the registered adoption deed would no longer be required. In the absence of any deed to this effect, the passport applicant may give a declaration on a plain paper confirming the adoption.
- (viii) Government servants, who are not able to obtain the Identity Certificate (extant Annexure-A)/ No-Objection Certificate (extant Annexure-G) from their concerned employer and intend to get the passport on urgent basis can now get the passport by submitting a self-declaration in extant Annexure-'H' that he/she has given prior Intimation Letter to his/her employer informing that he/she was applying for an ordinary passport to a Passport Issuing Authority.
- (ix) Sadhus/ Sanyasis can apply for a passport with the name of their spiritual Guru mentioned in the passport application in lieu of their biological parent(s) name(s) subject to their providing of at least one public document such as Election Photo Identity Card (EPIC) issued by the Election Commission of India, PAN card, Aadhaar Card, etc wherein the name of the Guru has been recorded against the column(s) for parent(s) name(s).
- (x) Orphaned children who do not have any proof of DOB such as Birth Certificate or the Matriculation Certificate or the declaratory Court order, may now submit a declaration given by the Head of the Orphanage/Child Care Home on their official letter head of the organization confirming the DOB of the applicant.
- (xi) An applicant for a passport has to submit any one of the documents as mentioned in (A) above as proof of Date of Birth (DOB) while submitting the passport application. The DOB mentioned in the document would be recorded in the passport. In case there is a discrepancy between the DOB previously recorded in the passport and the new proof of DOB submitted by the applicant, the Passport Issuing Authorities (PIA) have been authorized to consider the explanation of each applicant seeking change in the DOB (irrespective of the period that would have lapsed after the issue of the passport) to find the genuineness of the claim and if the PIA is satisfied with the claim and with the document(s) submitted by the applicant in support of the claim, the PIA shall accept all such requests made by the applicant to issue the passport with revised DOB.
- (xii) The educational certificates of recognized International Education Organizations such as International Baccalaureate Certificate or Middle Year Programme, International Baccalaureate Diploma, IGCSE/GCSE Certificate, Cambridge International Systems (O & A Level) are accepted for issue of Non-ECR (Emigration Check Not Required) passport.**
- (xiii) In case of issue of passport to surrogate children, submission of registered surrogacy agreement would no longer be required. The passport applicant may submit notarized surrogate agreement in addition to other required documents.**
- (xiv) Exemption has been provided to the children below the age of 5 years and physically disabled persons without forelimbs from giving biometric details (10 fingerprints) to the Passport Authority which otherwise is mandatory in every case.**
- (xv) To obviate the hardships being faced by the applicants due to non-possession of registered rent agreement, unregistered rent**

agreement has been prescribed as valid address proof for issue of passports.

- (xvi) Passports can be now obtained under the 'Tatkaal' Scheme without providing the Verification Certificate from a Gazetted Officer, which was required earlier. Applicants may submit any 3 of the following documents for obtaining passport:
1. Aadhaar Card or e-Aadhaar containing the 12 digit Aadhaar number or 28-digit Aadhaar enrolment ID printed on the Aadhaar enrolment slip issued by the Unique Identification Authority of India (UIDAI);
 1. Electors Photo Identify Card (EPIC);
 2. Service Photo Identity Card issued by State/Central Government, Public Sector Undertakings, local bodies or Public Limited Companies;
 3. Scheduled Caste/Scheduled Tribe/Other Backward Class Certificate;
 4. Arms License;
 5. Pension Document such as Ex-servicemen's Pension Book/Pension Payment order, ex-servicemen's widow/dependent Certificate, Old Age pension Order;
 6. Self-Passport (unrevoked and undamaged);
 7. Permanent Account Number (PAN) Card;
 8. Bank/Kisan/Post Office Passbook;
 9. Student Photo Identity Card issued by an Educational Institution;
 10. Driving License (valid and within the jurisdiction of State of submission of applicant);
 11. Birth Certificate issued under the Registration of Births and Deaths Act; and
 12. Ration Card

Now Passports can also be obtained under the Normal scheme on out-of-turn post-Police Verification basis without paying any additional fees on the submission of minimum three documents mentioned in para-xii.
